

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 363/TT/2014

Subject : Truing up of transmission tariff for 2009-14 and determination of transmission tariff for 2014-19 for tariff period for Kishenpur Moga transmission system in Northern Region.

Date of Hearing : 21.12.2015

Coram : Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Rajasthan Rajya Vidyut Nigam Ltd. and 16 others

Parties present : Shri Anshul Garg, PGCIL
Shri S.S. Raju, PGCIL
Shri S.K. Niranjana, PGCIL
Shri M.M. Mondal, PGCIL
Shri S.K. Venkatesan, PGCIL
Shri Rakesh Prasad, PGCIL
Shri S.K. Aggrawal, Advocate, Rajasthan Discoms
Shri G.L. Sharma, Advocate, Rajasthan Discoms
Ms. Neelam, Advocate, Rajasthan Discoms

Record of Proceedings

The representative of the petitioner submitted that:-

- a) The instant petition has been filed for determination of transmission tariff for 2009-14 tariff period and transmission tariff for 2014-19 tariff period for Kishenpur Moga transmission system in Northern Region. The COD of the instant asset was 1.2.2001.
- b) The transmission tariff for the instant asset for the 2009-14 tariff period was approved by the Commission vide order dated 6.1.2011 in Petition No.122/2010.
- c) No additional capitalization has been claimed for the 2009-14 tariff period and 2014-19 tariff period.



2. The learned counsel of the Respondent Nos. 2, 3 and 4 requested the Commission for one week time to file their reply to the petition.
3. The Commission directed respondents to file their reply by 28.12.2015 and petitioner to file rejoinder, if any, by 4.1.2016 on affidavit with copy to respondents by 28.12.2015.
4. The Commission observed that in case, the above information is not received within the specified date the petition will be disposed on the basis of the information already available on record.
5. Subject to the above, order in the petition was reserved.

By order of the Commission

V. Sreenivas
Dy. Chief (Law)

